

Subrahmaniam Committee regarding aeronautics development, the *status quo* of the aeronautical engineering courses should be maintained at all the centres including the Kharagpur Institute.

Delayed or Cancelled Flights of Indian Airlines

2682. SHRI P. C. ADICHAN :
SHRI RAM KISHAN GUPTA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of times the Indian Airlines flights were delayed or cancelled since 1st July, 1970 ; and

(b) the reasons thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b). A statement giving the requisite information is attached.

Statement

- Total number of times Indian Airlines flights were delayed beyond 30 minutes (including cancellations) 8873
- Break up of item 1 above.

	Delays	Cancellations	Total
(1) Engineering	752	22	774
(2) Traffic & Catering	359	23	382
(3) Operations	132	30	162
(4) Transport	40	3	43
(5) Weather	448	372	820
(6) Consequential	5519	465	5984
(7) Miscellaneous	532	147	679
(8) Air Traffic Control (D.G.C.A.)	17	12	29
TOTAL	7799	1074	8873

Nationalisation of General Insurance

2683. SHRI S. M. BANERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether a final decision has since been taken to nationalise the General Insurance ; and

(b) if not, the reasons for the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). Government is fully seized of the matter.

Agreements for Loan from U.K.

2684. SHRI S. M. BANERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether two agreements in respect of a British Loan were signed in Delhi on the 24th September, 1970 ;

(b) whether this will enable India to make maintenance imports and partly to gear up the Durgapur Steel Plant ; and

(c) whether India has to use this loan to import components, commodities and other items of service from Britain only ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA : (a) to (c). Yes, Sir. The following two loan agreements were signed between the Governments of the U.K. and India in New Delhi on 24th September, 1970 ;

(i) *UK/India Maintenance Loan No. 2/70 for £ 26 million (Rs. 46.8 crores)* : This loan will enable India to finance imports from the U.K. of the full range of the maintenance requirements of the economy such as spares, components, commodities, small equipment, other minor items and related services; (ii) *UK/India Durgapur Loan 1970 for £ 3.1 million (Rs. 5.58 crores)*

This loan is for financing the cost of imports from the U.K. of spares, steel rolls and capital machinery for the Durgapur Steel Project of M/s. Hindustan Steel Ltd. This is a new loan extended in lieu of the unutilised balance out of the old Durgapur Loan of 1962.

Finalisation of Report of Third Pay Commission

2685. SHRI S. M. BANERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Third Pay Commission has been asked to finalise its Report latest by the 31st March, 1971 ; and

(b) if so, the reaction of the Commission thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a). No, Sir.

(b) Does not arise.

Postponement of Golden Jubilee Celebration by Aligarh University

2686. SHRI ABDUL GHANI DAR : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Aligarh University has postponed its Golden Jubilee ; and

(b) if so the reasons therefor ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) and (b). Yes, Sir. According to the University, the Golden Jubilee Celebrations were postponed as the University could not complete its preparations for the same.

Protest by Students against Amendment to Aligarh Muslim University Act

2687. SHRI ABDUL GHANI DAR :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether students, old or present, of the Aligarh University, have made any protest against the amending Bill proposed for this University ;

(b) whether any memorandum has been presented to Government in this regard ; and

(c) whether Government propose to place that memorandum on the Table of the House ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) Yes, Sir.

(b) and (c). A number of representations have been received from individuals and organisations in this regard. Government do not propose to place them on the Table of the House.

Recognition to Kurukshetra University's B.Ed. Degree by Central Government and other Universities

2688. SHRI RAM SWARUP VIDYARTHII : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Kurukshetra University awards B.Ed. degree to its students ;

(b) if so, whether it is recognised by the Central Government and other sister Universities for purposes of appointments of teachers ; and

(c) if not, the reasons thereof and the justification for awarding such degrees by the Kurukshetra University ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (DR. A. K. KISKU) : (a) Yes, Sir. Composite B.A., B. Ed. and B.Sc., B.Ed. degrees were being awarded by